

National Company Law Tribunal

ITEM NO : 34

Allahabad Bench

CP No.(IB)160/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019

NAME OF THE COMPANY: Dr. Amita Agarwal Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

No sitting of Court today.

At the request of counsel, put up on 21.01.2020.

Dated: 20.12.2019

*Ravinder Kumar*  
RAVINDER KUMAR  
(COURT OFFICER)